

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.2076/2018

NEW DELHI THIS THE 9TH DAY OF JULY, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Supreet Kaur Anand,
Aged 44 years,
D/o Shri Hardev Singh Nanda
Presently working as JTO(S),
Dte of Standardization, DGQA(Stores),
New Delhi-11
R/o J-57(FF), Vikash Puri,
New Delhi-110018.

...Applicant

(By Advocate: Mr. Padma Kumar S.)

VERSUS

1. Union of India
Through the Secretary,
Department of Defence Production,
Nirman Bhawan PO, New Delhi.
2. Director General Quality Assurance,
Directorate General of Quality
Assurance(Stores), Department of
Defence Production, Nirman
Bhawan PO, New Delhi.
3. Controller of Quality Assurance(GS)
Controllerate of Quality Assurance(GS)
DGQA Complex, Ashok Park,
Kanpur-208004. ...Respondents

(By Advocate: Mr. K.M. Singh)

ORDER (ORAL)**HON'BLE MR. V. AJAY KUMAR, MEMBER (J):**

Shri Padma Kumar S., the learned counsel appearing for the applicant, seeks leave of this Tribunal to withdraw the O.A. with liberty to initiate appropriate legal proceedings, if so advised.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

(A.K. Bishnoi)
Member (A)

(V. Ajay Kumar)
Member (J)

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